NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 1041/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Anand Teknow Aids Engineering India Ltd.

V/s.

Krisha Trans Power (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
D	Rahul D. Oak,	Advorate A Pebition,	lang.

ORDER TCP 1041/I&BC/NCLT/MB/MAH/2017

- Learned Representative from the side of the Petitioner has stated that some talks are going on to settle the dispute; hence seeking adjournment.
- 2. Adjourned to 23.01.2018.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 18.12.2017

Sd M.K. SHRAWAT Member (Judicial)